

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:438
ANSWERED ON:03.08.2009
REHABILITATION OF RETIRED DEFENCE PERSONNEL
Agarwal Shri Jai Prakash

Will the Minister of DEFENCE be pleased to state:

- (a) the details of the existing schemes for rehabilitation of retired defence personnel;
- (b) whether the Government proposes to arrange counselling/training courses for the retiring personnel for their rehabilitation in civil life after their retirement;
- (c) if so, the details thereof;
- (d) whether the Indian Institute of Management and other such institutions have also offered help in the placement of such ex-servicemen;
- (e) if so, the details thereof; and
- (f) the steps being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) The Directorate General Resettlement (DGR) under the Department of Ex-servicemen Welfare have resettlement schemes for retiring defence personnel / widows / wards. The details are at Annexure.
- (b) & (c): Various courses are already being organized for retiring officers. PBORs(Person Below Officers Rank), retired Ex-servicemen and Widows/wards of Ex-servicemen to enable them to seek suitable and appropriate employment as a second career/livelihood.
- (d) to (f): Yes, Madam. IIMs already have a system of campus placement for their students. The IIMs and other such institutes provide infrastructure and guidance in this regard. Ex-servicemen Officers, who undergo the six months Management courses, avail of these facilities. To facilitate smooth placement, representatives from among the participating officers also play a role in formulating guidelines for placement. DGR also interacts with the corporate sector to enhance job opportunities for Ex-servicemen.